(c) if so, in what manner?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) In addition to the tourism schemes of the Madhya Pradesh Government, the Central Government propose to take up during the Fourth Five Year Plan, the integrated development of Khajuraho, for which a provision of Rs. 5 lakhs has tentatively been made.

(b) and (c). The details of the scheme will be drawn up in consultation with the State Government.

Recruitment of Scheduled Castes and Scheduled Tribes Candidates to All India Services

2063. SHRIS. M. SOLANKI; Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the percentage of Scheduled Caste and Scheduled Tribe candidates is not observed in recruitment to the different All India Services in the States;

(b) if so, the percentage of their representation in these Services during the year 1968 in Gujarat State, departmentwise : and

(c) the steps Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Reservation of vacancies for Scheduled Caste and Scheduled Tribe candidates in the All India Services is made (a) 123% and 5% respectively of the vacancies to be filled through the Competitive Examinations ; reservation is not made Statewise. The vacancies reserved for them in the Indian Administrative Service have been competely filled in since 1962 and in the Indian Police Service since 1963. In the Indian Forest Service, for which recruitment the competitive examinations through started from the year 1967, the reserved vacancies have been duly filled by S.C./S.T. candidates.

(b) The representation of the Scheduled Castes and Scheduled Tribes in Gujarat as

| on 31st | December, | 1968 is | given | belov | * :— |
|---------|-----------|---------|-------|-------|--------|
| Service | Total N | lo. of | No. | of | No. of |

| 201100 | officers | S.C. | S.T. |
|----------|----------|------|------|
| I. A. S. | 156 | 11 | 1 |
| 1. P. S. | 71 | 4 | 2 |
| I. F. S. | 31 | Nil | Nil |

(c) As the officers appointed to the. IAS and IPS during earlier years and to the IFS at the initial constitution stage retire incourse of time, the resultant reserved vacancies to which appointments will be made through the competitive examinations are likely to be filled up completely.

Shifting Of National Institute Of Sports

2064. SHRI S.D. SOMASUNDARAM : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state ;

(a) whether it is a fact that the Board of Governors had decided to shift the National Institute of Sports from Patiala to Deihi or Gwalior;

(b) if so, the reasons for the delay in shifting; and

(c) when it is likely to be shifted?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) to (c). A two member committee, set up by the Government of India, has recommended the shifting the training wing of the Institute to Gwalior and the coaching wing to Delhi. This recommendation was not found acceptable to the Board of Governors of the Institute. The matter is under the consideration of the Government.

Football Coach for Southern States

2065. SHRI S. D. SOMASUNDA-RAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that no football coach from the National Institute of Sports is sent to Southern States; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b). No, Sir ; there are seven football coaches working in